GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA STARRED QUESTION NO. 331 ANSWERED ON 23RD MARCH, 2023

IMPACT OF MOTOR VEHICLES (AMENDMENT) ACT, 2019

*331. SHRI THOMAS CHAZHIKADAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the new traffic rules issued under the Motor Vehicles (Amendment) Act, 2019 are in force across the country;
- (b) if so, the impact thereof; and
- (c) the receipts collected by levying penalties under the said rules during the period from 1st October, 2022 to 31st December, 2022, month-wise?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE LOK SABHA STARRED QUESTION NO. 331 ANSWERED ON 23.03.2023 ASKED BY SHRI THOMAS CHAZHIKADAN REGARDING IMPACT OF MOTOR VEHICLES (AMENDMENT) ACT, 2019

- (a) and (b) The Ministry has not received any information from any State that have not implemented the provisions of the Motor Vehicles (Amendment) Act, 2019.A comparison of the number of eChallan notices issued and revenue collected before and after implementation of the Motor Vehicles (Amendment) Act, 2019 is placed at Annexure A.
- (c) The receipts collected by levying penalties under the Central Motor Vehicles Rules, 1989 during the period from 1st October, 2022 to 31st December, 2022, month-wise, as per details available in centralized data base VAHAN 4.0, are placed at Annexure B1, B2 and B3.

ANNEXURES REFERRED IN REPLY TO PART (a) AND (b) OF LOK SABHA STARRED QUESTION NO. 331 ANSWERED ON 23.03.2023 ASKED BY SHRI THOMAS CHAZHIKADAN REGARDING IMPACT OF MOTOR VEHICLES (AMENDMENT) ACT, 2019

A comparison of the number of eChallan notices issued and revenue collected before and after implementation of the Motor Vehicles (Amendment) Act, 2019, as per details available in centralized data base - VAHAN 4.0:

States		Duration : Duratio				
/ UTs	from 1st Sep 2019 - 28th Feb 2023 i			from 1st March 2016 - 31st Aug 2019		
	eChalla	Amount of e Challan / Not ices issued		eChallan / Notice	eChallan /	Total Reven ue Collecte d
Assam	8,73,154	3,78,97,57,578	1,85,24,08,427	6	18,300	10,400
Bihar	26,84,858	11,06,95,96,820	9,53,28,84,115	5,43,832	1,63,26,23,443	1,53,91,93,463
Chhattis garh	2,76,515	37,89,78,452	16,27,93,250	9,711	42,56,070	22,19,870
Chandig arh	12,73,715	1,18,75,64,593	61,17,03,938	2,88,589	63,08,66,764	59,24,22,214
Dadra An d Nagar Haveli A nd Dama n & Diu	27,507	1,82,62,757	1,78,01,500	4,948	11,35,250	11,17,600
Delhi	3,38,71,611	47,88,20,24,573	5,11,22,58,477	52,08,803	1,57,65,79,463	64,74,85,060
Goa	21,19,945	48,65,44,327	46,76,95,105	159	96,350	67,050
Gujrat	11,93,603	5,38,66,42,272	3,34,06,59,379	14,52,143	5,04,73,44,949	3,44,23,48,710
Himacha I Prades h	27,68,975	4,42,52,72,738	3,19,75,91,338	1,34,125	6,69,32,817	5,12,63,617
Haryana	56,80,716	13,68,30,33,602	9,97,16,58,984	36,56,455	3,58,31,36,061	3,30,31,10,901

Jharkha nd	2,66,293	49,66,74,331	19,40,84,073			
Jammu And Kas hmir	6,90,627	51,97,22,578	18,56,30,478	29	15,340	13,740
Karnatak a	36,159	1,87,03,434	39,06,829	••••		
Kerala	87,97,701	5,57,40,63,628	3,42,52,18,628	23	1,78,000	49,250
Ladakh	564	2,67,550	2,60,225	••••	••••	
Maharas htra	16,32,450	8,06,86,54,677	6,03,79,46,427	1,38,193	18,82,75,402	10,82,80,980
Meghala ya	44,180	3,92,27,800	3,72,84,100			
Manipur	3,255	1,08,86,212	20,45,612	4	2,400	2,300
Madhya Pradesh	9,40,036	34,00,23,376	31,54,51,817			
Mizoram	10,129	78,70,500	56,42,600	2	0	0
Odisha	36,69,885	9,24,00,13,523	2,85,91,83,999	2,59,403	66,63,43,476	65,84,62,050
Punjab	2,50,200	44,32,39,824	20,36,00,724	2,38,011	10,02,19,718	9,11,76,118
Puduche rry	1,33,880	7,41,71,100	2,65,99,100	22,818	31,02,700	30,89,600
Rajastha n	40,03,389	12,80,62,69,314	10,12,09,09,084	1,57,835	1,33,47,44,277	59,53,35,997
Sikkim	1,149	91,69,400	39,47,060			
Tamil Na du	4,52,35,523	12,34,15,92,521	3,89,40,48,090	10,60,569	18,31,76,327	13,88,97,592
Tripura	3,54,315	28,81,61,980	10,58,14,880			
Uttrakha nd	8,27,706	1,74,64,09,634	88,03,35,935	35,610	11,13,11,146	8,52,14,617
Uttar Pra desh	2,86,61,991	55,52,34,23,073	14,87,85,85,110	38,11,016	8,62,44,14,361	5,86,81,48,760
West Be ngal	13,94,895	2,28,49,08,280	1,25,49,34,392			
Total	14,77,24,92 6	1,98,14,11,30,44 7	78,70,28,83,676	1,70,22,284	23,75,47,72,61 4	17,12,79,09,889

ANNEXURES REFERRED IN REPLY TO PART (c) OF LOK SABHA STARRED QUESTION NO. 331 ANSWERED ON 23.03.2023 ASKED BY SHRI THOMAS CHAZHIKADAN REGARDING IMPACT OF MOTOR VEHICLES (AMENDMENT) ACT, 2019

The receipts collected by levying penalties under the Central Motor Vehicles Rules, 1989 during the period from 1st October, 2022 to 31st October, 2022, as per details available in centralized data base - VAHAN 4.0, are as follows:

States / UTs	Duration :1st Oct 2022 -31st Oct 2022				
	Count of eChallan / Notices issued	Amount of eChallan/ Notices issued (Rs.)	Total Revenue Collected (Rs.)		
Assam	57,989	21,12,73,950	7,64,54,800		
Bihar	50,916	23,38,48,065	17,59,15,478		
Chhattisgarh	4,637	1,51,47,200	44,27,900		
Chandigarh	67,965	4,99,97,930	1,53,61,030		
Dadra And Nagar Haveli And Daman & Diu	1,263	8,51,500	8,51,500		
Delhi	6,32,105	1,29,99,76,331	4,41,44,281		
Goa	40,679	2,99,22,001	2,76,15,000		
Gujrat	16,499	7,94,04,047	3,38,78,261		
Himachal Pradesh	55,656	6,78,59,993	2,22,80,593		
Haryana	2,29,355	44,37,19,260	26,89,14,560		
Jharkhand	9,801	1,99,46,787	82,18,066		
Jammu And Kashmir	30,628	2,58,45,950	66,49,550		

Karnataka	2,122	11,72,249	1,38,250
Kerala	5,31,441	32,69,12,027	18,59,65,349
Maharashtra	94,370	36,14,43,605	26,63,80,732
Meghalaya	2,862	29,25,600	27,59,100
Manipur	107	3,52,500	78,500
Madhya Pradesh	1,50,803	4,88,41,650	4,54,94,150
Mizoram	458	7,02,000	4,81,500
Odisha	99,935	27,28,42,917	6,52,19,152
Punjab	5,367	1,14,30,600	58,97,700
Puducherry	15,696	1,26,21,800	10,76,600
Rajasthan	1,19,338	23,04,63,822	13,73,17,968
Sikkim	12	1,27,500	41,500
Tamil Nadu	9,21,745	33,29,50,890	8,11,99,575
Tripura	15,598	1,14,55,400	57,43,600
Uttrakhand	39,138	8,17,27,117	3,53,34,681
Uttar Pradesh	7,14,391	1,57,63,89,800	29,70,90,783
West Bengal	1,26,132	17,22,80,184	8,27,73,881
Total	40,37,008	5,92,24,32,675	1,89,77,04,040

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The receipts collected by levying penalties under the Central Motor Vehicles Rules, 1989 during the period from 1st November, 2022 to 30th November, 2022, as per details available in centralized data base - VAHAN 4.0, are as follows:

States / UTs	Duration: 1st Nov 2022 -30th Nov 2022			
	Count of eChallan / Notices issued	Amount of eChallan / Notices issued (Rs.)	Total Revenue Collected(Rs.)	
Assam	64,236	22,79,13,400	8,38,97,150	
Bihar	58,253	27,44,80,328	20,09,84,571	
Chhattisgarh	14,765	2,58,34,400	73,63,800	
Chandigarh	90,025	6,96,32,759	1,95,38,159	
Dadra And Nagar Haveli And Daman & Diu	1,385	8,55,500	8,55,500	
Delhi	6,59,965	1,59,72,24,713	4,31,17,115	
Goa	32,685	2,32,60,001	2,16,66,001	
Gujrat	21,559	10,87,83,821	4,23,55,668	
Himachal Pradesh	47,257	5,68,73,361	1,70,37,511	
Haryana	1,99,114	42,08,70,300	26,49,30,370	
Jharkhand	12,938	2,97,76,295	1,15,30,230	
Jammu And Kashmir	54,370	4,40,13,020	1,14,58,020	

Karnataka	2,425	12,76,501	1,29,500
Kerala	4,99,745	30,91,20,582	17,54,48,749
Ladakh	7	2,000	1,500
Maharashtra	92,384	39,12,01,790	28,30,75,296
Meghalaya	1,812	21,89,000	20,82,500
Manipur	301	8,22,000	1,06,500
Madhya Pradesh	1,31,077	4,53,34,900	4,20,18,400
Mizoram	575	13,44,500	7,11,000
Odisha	1,30,454	42,75,83,582	8,71,32,540
Punjab	4,884	97,31,300	52,48,800
Puducherry	16,595	1,29,11,400	19,27,800
Rajasthan	1,55,226	1,34,39,39,757	1,22,32,09,844
Sikkim	16	1,21,100	29,600
Tamil Nadu	6,08,475	67,03,37,964	12,94,12,549
Tripura	22,454	1,49,57,480	93,87,880
Uttrakhand	39,776	8,80,43,696	4,05,54,806
Uttar Pradesh	13,23,261	2,31,09,13,772	38,74,15,654
West Bengal	1,82,526	27,18,29,248	14,43,76,142
Total	44,68,545	8,78,11,78,470	3,25,70,03,155

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The receipts collected by levying penalties under the Central Motor Vehicles Rules, 1989 during the period from 1st December, 2022 to 31st December, 2022, as per details available in centralized data base - VAHAN 4.0, are as follows:

States / UTs	Duration -1st Dec 2022 -31st Dec 2022			
	Count of eChallan / Notices issued	Amount of eChallan / Notices issued. (Rs.)	Total Revenue Collected(Rs.)	
Assam	67,234	25,78,99,200	8,93,88,100	
Bihar	57,817	26,42,08,046	18,81,85,278	
Chhattisgarh	12,856	2,10,83,450	70,03,200	
Chandigarh	91,198	7,18,57,645	1,57,32,745	
Dadra And Nagar Haveli And Daman & Diu	2,547	15,62,500	15,62,500	
Delhi	6,37,517	1,37,61,92,999	3,37,49,869	
Goa	38,560	2,82,38,103	2,56,10,402	
Gujrat	24,549	12,81,43,554	4,54,45,422	
Himachal Pradesh	58,748	6,86,54,273	1,89,85,473	
Haryana	2,69,154	52,90,87,701	29,79,86,901	
Jharkhand	17,258	4,00,98,502	1,47,86,779	
Jammu And Kashmir	78,275	6,31,35,651	1,94,20,051	

Karnataka	2,613	13,62,011	93,010
Kerala	5,14,330	30,45,12,097	16,45,34,720
Ladakh	5	1,400	1,400
Maharashtra	1,03,776	38,58,62,956	26,17,77,715
Meghalaya	1,192	18,37,500	14,57,000
Manipur	412	15,20,500	2,01,500
Madhya Pradesh	1,28,042	4,59,76,050	4,23,04,150
Mizoram	256	6,16,500	2,05,000
Odisha	1,47,577	48,66,15,647	8,80,23,986
Punjab	4,639	1,04,81,200	45,48,300
Puducherry	17,771	1,34,36,950	31,82,550
Rajasthan	1,94,085	33,10,06,167	19,14,85,236
Sikkim	8	60,900	5,000
Tamil Nadu	6,72,645	76,98,81,005	13,44,63,450
Tripura	27,418	1,89,33,000	1,17,98,900
Uttrakhand	43,464	9,82,04,276	3,97,19,678
Uttar Pradesh	8,14,505	1,82,70,67,308	32,57,76,830
West Bengal	1,82,193	27,73,26,186	13,29,78,694
Total	42,10,644	7,42,48,63,277	2,16,04,13,839
